

(2024) 05 KL CK 0177

In the High Court Of Kerala

Case No : Review Petition No.376 Of 2024 In Regular Second Appeal No. 158 Of 2005

A.S. Balasubramanian

APPELLANT

Vs

A.S. Ramakrishnan

RESPONDENT

Date of Decision : 28-05-2024

Acts Referred:

Citation : (2024) 05 KL CK 0177

Hon'ble Judges : A. Badharudeen, J

Bench : Single Bench

Advocate : K.S.Bharathan, Aleena Sony, Renjith George

Final Decision : Dismissed

Judgement

A. Badharudeen, J

1. This is a petition filed by the appellant in R.S.A.No.158/2005 to review the judgment dated 16.01.2024 in the above Regular Second Appeal.

2. Heard the learned counsel for the review petitioner.

3. Though the learned counsel for the review petitioner attempted to point out error apparent on the face of the judgment warranting review, in fact, the learned counsel failed to substantiate any error apparent on the face of the record warranting review of the judgment.

Therefore, the Review Petition is found to be devoid of any merits and is accordingly dismissed.